

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

CP (IB) No. 34/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	State Bank of India -Vs- M/s. Sabitri Industries (P) Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) Mr. Haripad Mohanty, Adv.

**ORDER**

No representation for the Financial Creditor. Ld. Counsel for the Corporate Debtor is present. He submits that the settlement talks are on and settlement is likely to be arrived at soon. He seeks some time to report settlement. At request, time is granted. List this matter on 23.08.2021 for reporting settlement.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**